

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13021/2011

(From the judgement and order dated 16/12/2010 in CMWP No.65358/2008
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

WINDSOR PARK R. W.A.

Petitioner(s)

VERSUS

VICE CHAIRMAN, GDA AND ORS.

Respondent(s)

(With appln(s) for directions, permission to file additional documents,
exemption from filing O.T., impleadment and prayer for interim relief
and office report)

Date: 04/04/2014 This Petition was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s)

Mr. Santosh Mishra, AOR

For Respondent(s)

Mr. Krishnanand Pandeya, AOR
Mr. Amrendra Kr. Choubey, Adv.

Ms. Ruchi Kohli, AOR

Mr. Anuvrat Sharma, AOR

Mr. Nikilesh Ramachandran, AOR

Mr. Pradeep Misra, AOR

UPON being mentioned the Court made the following
O R D E RList the matter on any Tuesday in the month of
July, 2014, before the appropriate Bench.(Chetan Kumar)
Court Master(Savita Sainani)
Assistant Registrar